NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CORAM:

CP No. 13/59/2013

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. SECTION OF THE COMPANIES ACT: 59

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): None

For the Respondent (s): Mr. Krishna Kumar and Ms. Srujana Suman Mund for R 1, R4 & R5

Mr. Arvind Gupta, Advocate for R2 & R7

Mr. Praneet Das with Mr. Abhishek, Advocates for

R 4 & 9

ORDER

Further time is prayed for by Respondents 4 & 9 to file their reply. One last opportunity is given.

To come up for arguments on 12th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)